

Minutes of Exim Facilitation Committee (EFC) meeting No. 11/AM-19 dated 21.02.2019 for import of restricted items

Meeting No. 11 of AM-19 of EXIM Facilitation Committee (EFC) was held on 21.02.2019 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Dr. Aniruddha Udaykar, LO (T), DAHD&F
- (ii) Shri Nand Lal, Consultant, DIPP
- (ii) Shri Yogesh Kumar, JSO(T), DAHD&F
- (iii) Shri S.K. Bhatnagar, Dy. IA, M/o Steel
- (iv) Shri S.P. Roy, Jt. DGFT, DGFT
- (v) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (vi) Shri Abdul Saidiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **212**. The Committee approved **58** cases, rejected **02** case, Close **02** & deferred **150** cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. No. 169, 170, 171, 172, 173, 181, 182 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
RA Panipat may issue the import authorization to the applicant for import of 12 Nos. of Broodmares and 01 No. of Stallion from Ireland, USA, UK, Canada and France for a CIF value of Rs. 4,84,76,400/- (Euro 5,97,000) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 18.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Panipat.					
2.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 31.01.19
RA Ahmedabad may issue the import authorization to the applicant for import of 200 Nos. of Female and 100 Nos. of from USA for R&D purpose for a CIF value of Rs. 14,34,899/- (USD 21,708) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 31.01.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad					
3.	M/s. Varun Kuttaritunary Kerala 01/53/8/E/AM19/V-19/IC	27.08.18	Ornamental Fishes	60.00	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
RA Cochin may issue the import authorization to the applicant for import of 5,42,000 Nos. of Ornamental Fishes (as per ANF-2M) from Indonesia, Sri Lanka, Vietnam, Malaysia, Thailand, Singapore, Japan, South Korea, Taiwan, Philippines, China, Hong Kong, Indonesia for a CIF value of Rs. 60,00,000/- (USD 92,307.69) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
4.	M/s. Directorate of Animal Husbandry Himachal Pradesh	17.10.18	Mario and Rambouillet	6.00 Cr.	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade

	01/53/8/E/AM19/D-20/IC		Live sheeps		dated 20.02.19
RA Chandigarh may issue the import authorization to the applicant for import of 240 Nos. of Mario and Rambouillet Live Sheeps from Australia, Newzealand and USA for a CIF value of Rs. 6,00,00,000/- (USD 8,10,000) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 20.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
5.	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner , 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 has informed that the purpose of the import has been mentioned as Passion/entertainment, which does not found satisfactory. Hence, the applicant may be requested to furnish detail on the same.
6.	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-25/IC	16.11.18	10 pairs of Wallaby and 10 pairs of Bennett's wallaby	20.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19 Comments sought from MoEF&CC on 01.03.19
7.	M/s. Vidhan Sales, Nagpur 01/53/8/E/AM19/V-24/IC	19.11.18	621 Nos. of Exotic birds (Budherigars, African Gray Parrot, Cockatoo, Macaw) Etc.	42.07	Comments sought from MOEF&CC (WL) on 20.11.2018 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
8.	M/s. Syngene International Ltd., Bangalore 01/53/8/E/AM19/S-71/IC	23.11.18	49064 Nos. of Mice , 30107 Nos. of Rats	2678.14	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 31.01.19
RA Bangalore may issue the import authorization to the applicant for import of 49,064 Nos. of Mice, and 30,107 Nos. of Rats from GCA for a CIF value of Rs. 26,78,14,808/- (USD 35,85,204.74) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 31.01.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
9.	M/s. Syngene International Ltd., Bangalore 01/53/8/E/AM19/S-72/IC	26.11.18	60 Nos. of Monkey Cyno Vesicle Membrances	42.91	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
RA Bangalore may issue the import authorization to the applicant for import of 60 Nos. of Monkey Cyno Vesicle membranes from GCA for a CIF value of Rs. 42,91,922/- (USD 59,158.13) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 18.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
10.	M/s. Genius Fish Traders, Bangaluru. 01/53/8/E/AM19/G-34/IC	26.11.18	166000 Nos. of Ornamental Fish	65.90	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
RA Bangalore may issue the import authorization to the applicant for import of 1,66,000 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand for a CIF value of Rs. 65,90,930/- (USD 88,707) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
11.	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM19/R-21/IC	27.11.18	HOM Homozygous & HEMI Hemizygous	2.28	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
CLA New Delhi may issue the import authorization to the applicant for import of 6 Nos. of Homozygous for Cxcr3 (female) and 3 Nos. of Hemizygous for Cxcr3 (male) from USA for a CIF value of Rs. 2,12,865.47 (USD 2,878.70) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 18.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

12.	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18 has informed that the applicant has not furnished the recommendation letter from Equestrian Federation of India and the breeds to be imported, therefore the same may be sought from the applicant.
13.	M/s. Marine Fish Shop, Kolkata 01/53/8/E/AM19/M-36/IC	05.12.18	5,49,550 Nos. of Ornamental Fish	67.60	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
RA Kolkata may issue the import authorization to the applicant for import of 5,49,550 Nos. of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 67,60,005/- (USD 96,572) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
14.	M/s. Tarun Aquatics, Ambattur T.N 01/53/8/E/AM19/T-31/IC	06.12.18	Ornamental fishes	20.35	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
RA Chennai may issue the import authorization to the applicant for import of Ornamental Fishes (as per ANF-2M) from Thailand, Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, UK, Maldives, Philippines, Japan, Taiwan, Australia, Peru, Bangkok, Malawi, Hawaii, Germany, Bangladesh, Israel, Tanzania, Kenya, Columbia, Africa, Nigeria, Congo for a CIF value of Rs. 20,35,000/- (USD 29,071.43) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
15.	M/s. Aqualine Exports, Kerala 01/53/8/E/AM19/A-55/IC	07.12.18	Ornamental Fish	87.77	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
RA Cochin may issue the import authorization to the applicant for import of 7,57,000 Nos. of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 87,77,670/- (USD 1,31,010) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 18.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
16.	M/s. SR Aquarium, Chennai 01/53/8/E/AM19/S-75/IC	08.12.18	3,30,500 Nos. of ornamental fishes	61.99	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.2019 has informed that the application is not in the prescribed performa as per revised sanitary protocol. Therefore, the firm may be requested to obtain the same from the firm for further examination.
17.	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.2019 has informed that the application is not in the prescribed performa as per revised sanitary protocol. Therefore, the firm may be requested to obtain the same from the firm for further examination.
18.	M/s. Qualitat Products India, Chandigarh. 01/53/8/E/AM19/Q-2/IC	08.12.18	Bovine Semen	231.46	Comments sought from DAHD&F on 15.01.2019
19.	M/s. RN International Services, Hyderabad 01/53/8/E/AM19/R-24/IC	28.12.18	5 Pairs of Gypsy Horse and 5 Pairs of Mini Horse Cross Breed	21.00	Comments sought from DAHD&F on 01.01.2019
20.	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	Comments sought from DAHD&F on 03.01.2019
21.	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from DAHD&F and MoEF&CC(WL) on 03.01.2019
22.	M/s. Strrellion Service, Kolkata 01/53/8/E/AM19/S-79/IC	03.01.19	Ornamental Fish	45.00	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19

RA Kolkata may issue the import authorization to the applicant for import of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 45,00,000/- (USD 68,000) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata

23.	M/s. J.D. Enterprises, Chennai. 01/53/8/E/AM19/J-16/IC	04.01.19	Ornamental Fish	81.26	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
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RA Chennai may issue the import authorization to the applicant for import of 7,16,000 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand for a CIF value of Rs. 81,26,541/- (USD 1,10,340) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai

24.	M/s. Maa Annapurna Supplier, West Bengal. 01/53/8/E/AM19/ /IC	07.01.19	Ornamental Fish	45.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
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RA Kolkata may issue the import authorization to the applicant for import of 6,84,500 Nos. of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 45,00,000/- (USD 68,000) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata

25.	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM19/L-11/IC	07.01.19	7940 Nos. of Mice	767.86	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19
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RA Mumbai may issue the import authorization to the applicant for import of 7940 Nos. of Mice from USA, UK for R&D purpose for a CIF value of Rs. 7,67,86,070/- (USD 10,74,682) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 20.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

26.	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 has informed that the firm has not furnished the name of countries for the import of live horses in the original application, hence the firm may be requested to obtain the same for further examination.
27.	M/s. Delta Exim Services, Mumnbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	Comments sought from DAHD&F on 11.01.2019
28.	M/s. Anthem Biosciences Private Limited., Bangalore. 01/53/8/E/AM19/A-58/IC	10.01.19	5890 Nos. of Mice, Rat, Guinea Pig	692.25	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19

RA Bangalore may issue the import authorization to the applicant for import of 5890 Nos. of Mice, Rats, Guinea Pigs from USA, UK, Israel, Thailand, Japan, Netherland and France for R&D purpose for a CIF value of Rs. 6,92,25,027/- (EURO-260237.50, GBP- 99507 and USD 565182.14) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 20.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

29.	M/s. Daddy Aquarium, Kolathur, Chennai. 01/53/8/E/AM19/D-23/IC	11.01.19	Ornamental Fish	12.58	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
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RA Chennai may issue the import authorization to the applicant for import of Ornamental fishes (as per ANF-2M) from Sri Lanka, Thailand, Singapore, Malaysia, Indonesia, Philippines, China, Hong Kong, USA, Vietnam, Sudan, Yemen, Tanzania, Madagascar, Brazil, Africa, Taiwan, Maldives, Fiji, Solomon Island, New Caledonia, Australia, Japan, Qatar, Oman, Burundi, Congo, Mauritius, Papua New Guinea, Peru, Suriname, Malawi, Hawaii, Haiti, Germany, Marshall Island and Kiribati for a CIF value of Rs. 1,25,86,700/- (USD 1,79,810) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

30.	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 Comments sought from MoEF&CC on 01.03.19
31.	M/s. Hari Krishan Purohit, Deputy Director, Department of Fishers, Dehradun	12.01.19	Trout Eyed Ova	50.00	DAHD&F vide letter No. 35029/3/2016-Fy (Trade) dated 30.01. 19 has informed the firm that on preliminary scrutiny of the

	01/53/8/E/AM19/H-27/IC				application, it is observed that the application is not in the prescribed proforma for submitting proposals for introduction of aquatic organism into India. It is therefore advised that the application may be accordingly, submitted in the prescribed proforma for consideration of the National Committee on Introduction of Exotic Aquatic Species into Indian Waters.
32.	M/s. Indian Institute of Science, Bangalore 01/53/8/E/AM19/I-26/IC	15.01.19	160 Nos. of Mice	45.10	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19
RA Bangalore may issue the import authorization to the applicant for import of 160 Nos. of Mice (as per ANF-2M) from USA and France for R&D purpose for a CIF value of Rs. 45,10,986.30 (USD 60,713.14) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 20.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
33.	M/s. Aviagen India Polutry Breeding Company Pvt. Ltd., Tirupur. 01/53/8/E/AM19/A-46/IC	17.01.19	Day Old Chicks Great Grandparent Stock Broiler Breeders	23442.4	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19
RA Coimbatore may issue the import authorization to the applicant for import of 40,352 Nos. of Day old Chicks Great Grandparent Stock Broiler Breeder from USA for a CIF value of Rs. 2,34,42,40,900/- (USD 32,24,914.80) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 20.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
34.	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM19/L-12/IC	18.01.19	Mice	220.7	Comments sought from D/o AHD&F on 18.01.19
35.	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.01.19	Rats	1849.8	Comments sought from D/o AHD&F on 18.01.19
36.	M/s. Dolphin C&F, West Bengal. 01/53/8/E/AM19/D-34/IC	21.01.19	200000 nos. of Day Old Chicks & 450000 nos. of Brown Eggs.	59.92	Not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19
37.	M/s. Siddhesh Deshmukh, Canada. 01/53/8/E/AM19/S-85/IC	22.01.19	1 no. of German Shepherd Dog.	.045	Permission has been granted on 08.02.2019, as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19 (Ex-post facto approval)
38.	M/s. Vidhan Sales, Nagpur. 01/53/8/E/AM19/V-29/IC	23.01.19	10 pairs of Lama (Camelidae) & 10 Pairs of Alpaca (Camelidae)	22.50	Comments sought from DAHD&F & MoEF&CC (WL) on 25.01.2019
39.	M/s. Vidhan Sales Nagpur 01/53/8/E/AM19/V-30/IC	23.01.19	6 Pairs of Zebra (Equidae)	27.00	Comments sought from DAHD&F & MoEF&CC (WL) on 25.01.2019
40.	M/s. Vidhan Sales, Nagpur. 01/53/8/E/AM19/V-31/IC	23.01.19	4 Pair of Giraffe	28.40	Comments sought from DAHD&F & MoEF&CC (WL) on 25.01.2019
41.	M/s. Progressive Dairy Farmers Association, Ludhiana 01/53/8/E/AM19/P-39/IC	23.01.19	100000 nos. of Frozen Bovine Semen S	425.58	Comments sought from DAHD&F on 25.01.2019
42.	M/s. Modern Pet Centre, Kolkata. 01/53/8/E/AM19/M-42/IC	24.01.19	43,769 MT. of Exotic Birds Parrots Parakeets Macaws and	211.78	Comments sought from DAHD&F & MoEF&CC (WL) on 25.01.2019

			Cockatoos		
43.	M/s. Santosh Gopinathan, Chennai. 01/53/8/E/AM19/S-87/IC	25.01.19	01 no. of Pet Dog	NA	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19
RA Chennai may issue the import authorization to the applicant for import of 01 No. of Pet Dog from Lithuania for a 'Nil' CIF value subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 06.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
44.	M/s. Divya Haridas Mudavakkat, Kerala. 01/53/8/E/AM19/D-35/IC	27.01.19	1 no of Red Eared Slider Turtle	.10	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
45.	M/s. India Institute of Science Education and Research (IISER), Bhopal. 01/53/8/E/AM19/I-32/IC	29.01.19	100 Nos. of Female Adult Xenopus Laevis Forgs .	3.44	Comments sought from DAHD&F on 31.01.2019
46.	M/s. Showoff Pets OPC Pvt Ltd Chennai. 01/53/8/E/AM19/S-90/IC	31.01.19	11,20,000 Nos. of Ornamental Fish	86.4	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
RA Chennai may issue the import authorization to the applicant for import of 11,20,000 Nos. of Ornamental Fish (as per ANF-2M) from GCA for a CIF value of Rs. 86,47,100/- (USD 123530) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 18.02.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
47.	M/s. Ravi Ranjan Mohapatra, Kolkata 01/53/8/E/AM-19/R-27/IC	04.02.19	One pet dog	1.12	Permission has been granted on 07.02.19, as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.19 (Ex-post facto approval)
48.	M/s. Bangalore Horse Riding School , Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019
49.	M/s. Syngene International Ltd, Bangalore 01/53/8/E/AM19/S-91/IC	11.02.19	Rhesus Monkey Serum	1.74	Comments sought from DAHD&F on 12.02.19
50.	M/s. Madoverfish Aquarium & Water Arts Pvt. LTD, Navi Mumbai 01/53/8/E/AM19/M-43/IC	12.02.19	Live Fishes (Ornamental) Birds and Reptiles	5199.8	Comments sought from DAHD&F MoEF&CC (WL) on 13.02.2019
51.	M/s. Ravi Shankar R, Kanchipuram 01/53/8/E/AM19/R-29/IC	16.02.19	1,75,000 Nos of Ornamental fishes	17.50	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 01.03.2019
RA Chennai may issue the import authorization to the applicant for import of 1,75,000 Nos. of Ornamental Fish (as per ANF-2M) from GCA for a CIF value of Rs. 17,50,000/- (USD 25341.60) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 01.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
52	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used Tyres (Other)	11008.00	Comments was sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated 23.10.2018 has requested to re-open the case. As decided in the EFC meeting dated 29.10.2018, application of the firm has been again sent to DIPP for reconsideration. DIPP vide OM No. 9/21/2018-TSW dated 31.12.2018 has sought information from the firm.
53	M/s. Shrem Construction P. Ltd,	10.08.18	1000 MT Line	145.53	Comments sought from M/o Mines on

	Mumbai, 01/53/8/E/AM19/S-48/IC		Stone Block		14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18.
54	M/s. Shree Mangal Radhika , Industries, New Delhi 01/53/8/E/AM19/S-57/IC	26.09.18	3200 MT of Used Rubber Tyres Scrap	256.0	Approved as recommended by DIPP vide OM No. 9/79/2018-TSW dated 14.02.2019 and MoEF&CC vide OM No. 23-55/2015-HSMD dated 13.09.2018
CLA New Delhi may issue the import authorization to the applicant for import of 3,200 MT of Used rubber tyres scrap/Tubes scrap (Multiple cuts/shreds/press baled) for manufacture of reclaim rubber from GCA for a CIF value of Rs. 2,56,00,000/- (USD 3,50,685) subject to the conditions mentioned in MoEF&CC vide OM No. 23-55/2015-HSMD dated 13.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
55	M/s. Zuari Cement Ltd, Bangalore 01/53/8/E/AM19/Z-5/IC	30.10.18	15000 Ton of Shredded Tyres	539.56	Comments sought from DIPP and MoEF&CC (HSMD) on 31.10.2018 DIPP vide OM dated 16.11.2018 has sought information from the firm.
56	M/s. Alstone Industries Pvt. Ltd, Delhi. 01/53/8/E/AM19/A-54/IC	10.11.18	1,578.50 MT of Silicone Rubber Scrap	6.94	Comments sought from MoEF (HSMD) on 03.12.2018 DIPP vide OM dated 20.12.2018 has sought information from the firm.
57	Coastal Rubbers, Hyderabad 01/53/8/3756/AM18/C-15/IC	05.12.18	Request for enhancement of quantity of waste pneumatic tyres/used rubber tyres & tubes scrap (multiple cuts/pressed baled/shredde d) from 4376 MT to 5,000 MT	Proportion ate	Recommended by MoEF&CC vide OM No. 23-29/2015-HSMD dated 11.01.2018. Comments sought from DIPP on 17.12.18
58	M/s. Dashmesh Rubber Industries Pvt. Ltd, Gujarat 01/53/8/E/AM19/D-28/IC	06.12.18	1500 MT of Granulated seed Sludge	105.00	Comments sought from MoEF&CC on 18.12.18 Recommended by DIPP vide OM No. E 9(94)/2018-T.S. dated 07.01.19

59	M/s. Sunflex Recycling Pvt. Ltd, 01/53/8/5782/AM18/S-58/IC	07.12.18	Request for enhancement of quantity of used rubber tyres scrap (Multiple Cuts/Shreds/Presses Baled) from 19199 MT to 24,000 MT	Proportionate	Permission has been granted to the firm on 18.02.19 as recommended by MoEF&CC vide OM No. 23-235/2014-HSMD dated 05.01.2018 and by DIPP vide OM No. 9/65/2017-TSW dated 04.02.2019. (Ex-post facto approval)
60	M/s. Harsh Metal Industries, Nagpur. 01/53/8/E/AM19/H-29/IC	12.12.18	3000 MT Lead Acid Battery Scrap	2400.0	Comments sought from MoEF&CC on 21.01.18
61	M/s. Minar Reclamation Pvt. Ltd, Ludhiana 01/53/8/E/AM19/M-37/IC	24.12.18	4000 MT of Old & Used Rubber Pneumatic Tyre Scrap	240.00	Comments sought from MOEF &CC (HSMD) on 27.12.2018 Recommended by DIPP vide OM No. E 9(95)/2018-T.S. dated 07.01.19
62	M/s. Tallampally Rubber Pvt. Ltd., Bidar. 01/53/8/E/AM19/T-33/IC	26.12.18	3500 MT of Old & Used Rubber Tyres Scrap.	248.50	Approved as recommended by DIPP vide OM No. 9/NL/2018-TSW dated 11.02.2019 and MoEF&CC vide OM No. 23-117/2014-HSMD dated 27.11.2018
RA Bangalore may issue the import authorization to the applicant for import of 3,500 MT of Old & Used rubber tyres scrap (multiple cuts/Pressed baled/shredded) for manufacture of reclaim rubber from GCA for a CIF value of Rs. 2,48,50,000/- (USD 3,50,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23-117/2014-HSMD dated 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
63	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018 Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
64	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Comments of sought from MOEF (HSMD) on 28.12.2018 Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19
65	M/s. Bharathi Cement Corporation Private Limited, Hyderabad. 01/53/8/E/AM19/B-35/IC	16.01.19	9480 MT of Used Rubber Tyres Scrap	419.8	Comments sought from MOEF (HSMD) on 17.01.19 Recommended by DIPP vide OM No. E 9(8)/2019-T.S. dated 01.03.2019
66	M/s. Tinna Rubber and Infrastructure Ltd., New Delhi. 01/53/8/E/AM19/T-34/IC	16.01.19	5800 MT of Used Rubber Tyres Scrap	295.6	Permission has been granted on 18.02.2019 as recommended by DIPP vide OM dated 30.01.19 and MoEF&CC vide 23/31/2018-HSMD dated 22.11.2018. (Ex-post facto approval)

67	M/s. Oyester Industries P. Ltd, Silvasa 01/53/8/E/AM19/O-2/IC	16.01.19	Request for enhancement of quantity of used rubber tyres scrap (multiple cuts/shreds/pre ss bales)	Proportion ate	Approved as recommended by MoEF&CC vide OM No. 23-169/2014- HSMD dated 13.09.2018 and DIPP vide OM No. 9/77/2018-TSW dated 12.02.2019
RA Mumbai may enhance the quantity of used rubber tyres scrap (multiple cuts/shreds/press baled) of the import authorization No. 0350003689 dated 10.10.2018 from 3355.24 MT to 7779.24 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23-169/2014-HSMD dated 13.09.2018 dated 10.08.2018 The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
68	M/s. Eswar Rubber Products Pvt. Ltd, Salem 01/53/8/E/AM19/E-27/IC	18.01.19	5500 MT of Rubber Scrap	330.0	Permission has been granted on 18.02.19, as recommended by MoEF&CC vide OM No. 23-169/2014-HSMD dated 27.11.2018 and DIPP vide OM No. E9(11)/2019-T.S. dated 04.02.2019 (Ex-post facto approval)
69	M/s. Shri Balaji Agro Products, Deoband. 01/53/8/E/AM19/S-86/IC	22.01.19	1500 MT of Old & Used Rubber Tyres	106.5	Approved as recommended by DIPP vide OM No. 9(13)/2019 dated 12.02.2019 and MoEF&CC vide OM No. 23/59/2018- HSMD dated 13.09.18
RA Panipat may issue the import authorization to the applicant for import of 1500 MT of Old & Used Rubber Tyre Scrap (cut/shredded/Baled Press) for manufacture of Crumb Rubber from GCA for a CIF value of Rs. 1,06,50,000/- (USD 1,50,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23/59/2018-HSMD dated 13.09.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Panipat.					
70	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019 DIPP vide OM No. E9(12)/2019-T.S. dated 19.02.19 has sought information from the firm
71	M/s. Asian Granito India, Ahmedabad 01/53/8/29697/AM-19/A-9/IC	30.01.19	Request for enhancement of quantity of rough marble aggregate stone/broken stone of irregular sizes from	Prportionat e	Approved as recommended by DIPP vide OM No. 9/39/2018-TSW dated 15.02.19
RA Mumbai may enhance the quantity of Rough Marble Aggregate Stones/Broken stones of irregular sizes, uneven shapes and various colours arising out of mining waste in lumps and/or pebbles form not exceeding 165 Cubic CM of size and/or marble powder/chipping and granules arising out of mining waste of the import authorization No. 00850000479 dated 18.06.2018 from 1508 MT to 1728 MT with proportionate increase in CIF value.					
72	M/s. Veeranarayana Metal Alloys Pvt Ltd, Ramanagar Dist Karnataka 01/53/8/E/AM19/V-33/IC	02.02.19	6000 MT of Battery Scrap, namely the following: Lead battery plates covered by ISRI code word 'Rails': Battery lugs covered by ISRI code word "Rakes"	5000.0	Recommended by MoEF&CC vide OM No. 23-131/2016-HSMD dated 11.09.18 for 6,000 MT of lead scrap (ISRI Code: Radio, Rakes, Rent, Relay, Ropes, Rails and Racks). As per CA certificate submitted by the firm their entitlement comes to 3398 MT. The committee decided to approve 3398 MT.

RA Bangalore may issue the import authorization to the applicant for import of 3398 MT of lead scrap (ISRI Code: Radio, Rakes, Rent, Relay, Ropes, Rails and Racks) for recovery/ recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-131/2016-HSMD dated 11.09.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

73	M/s. TTK Prestige Ltd, Gujarat 01/53/8/E/AM19/T-35/IC	06.02.19	Second Hand Coining Mould	228.54	Comments sought from DIPP & MSME on 13.02.2019
74	M/s. MSS Rubber Reclaims Pvt. Ltd, Kerala 01/53/8/E/AM19/M-45/IC	07.02.19	4000 MT of Used Tyre Buffing Powder (One way big bag)	317.52	DIPP vide OM No. E 9(14)/2019-T.S dated 18.02.2019 has sought information from the firm. Comments sought from MoEF&CC on 18.02.19
75	M/s. Pondy Oxides & Chemicals Ltd, Chennai 01/53/8/E/AM19/P-41/IC	12.02.19	1,200 MT of Lead Battery Plates covered by ISRI Code WORD "Rails	1059.8	Recommended by OM No. 23-87/2009-HSMD dated 18.06.18 and 27.07.18 for 8,000 MT of lead scrap (ISRI Code: Radio/Racks/Rails/Relay/Ropes/Rents) for Kancheepuram Unit. The committee noted that the firm had been granted permission for 575 MT against the NOC dated 18.06.18. As per CA certificate for Kancheepuram unit, submitted by the firm their entitlement comes to 723 MT. The committee decided to approve 723 MT.

RA Chennai may issue the import authorization to the applicant for import of 723 MT of lead scrap (ISRI Code: Radio/Racks/Rails/Relay/Ropes/Rents) for recovery/ recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-87/2009-HSMD dated 18.06.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Chennai.

Part-3 Ministry of Steel (MoS)

76	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18	2000 MT. of Titanium Scrap	5155.50	Comments sought from M/o. Steel on 15.10.2018. M/o Steel vide e-mail dated 13.12.2018 informed that the application of M/s. Arfin India Ltd., Ahmedabad for import of 2000 Tonne of Titanium Scrap under restricted list of items has been examined. As per the documents submitted by the applicant, it is noted that DGFT had allowed to import 1000 Tonne Titanium Scrap on 09.10.2017 for manufacturer of Ferro Titanium. They started import of titanium scrap from 17.10.2017 and till Sept 2018, they have imported only 515.942 tonne. Since there is an actual user condition, they should first import the balance quantity, utilize fully and submit necessary documents and evidences that they have fully utilized for manufacturing of the aforesaid product. The present application may be processed after getting the aforesaid documents. Reply received from the firm and forwarded to M/o Steel. M/o Steel vide U.O. dated 30.01.2019 has sought further information from the firm.
77	M/s. Sarda Energy & Minerals Limited, Raipur 01/53/8/E/AM19/S-81/IC	11.01.19	42,000 MT of Ferro Manganese Slag (Mno Slag)	3150.9	The firm has submitted copy of Pollution Certificate Nos. 5880/TS/CECB/2018 dated 25.10.2018 for production of 72,000 MT of Ferro Alloys per Annum and 6819/TS/CECB/2018 dated 03.03.2018 for

					production of 18,000 MT of Ferro Alloys per Annum. The committee in the meeting held on 24.01.2019, noted that production capacity of Silico manganese has not been indicated in the Pollution Certificate. Accordingly, committee decided to seek documentary evidence regarding production of Silico manganese from the firm. The firm vide e-mail dated 04.02.2019 submitted Chartered Engineer Certificate indicating production of 78750 MT of Silico Manganese. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. Accordingly, the eligibility comes to 43,312.5 MT of ferro manganese slag. Since, the firm has requested for 42,000 MT, the committee decided to approve 42,000 MT of ferro manganese slag.
RA Raipur may issue the import authorization to the applicant for import of 42,000 MT of Ferro Manganese Slag: ((MnO Slag) for manufacture of Silico manganese from GCA for a CIF value of Rs. 31,50,94,500/- (USD 44,10,000) subject to actual user condition and laid down procedure of import of FeMn Slag, besides other usual condition of import authorization.					
78	M/s. Phonix Industries Pvt. Ltd., Silvassa. 01/53/8/E/AM19/N-12/IC	31.01.18	100 MT of Titanium Scrap	196.9	Comments sought from M/o Steel on 21.01.19. M/o. Steel vide e-mail dated 28.01.19 has informed that the end product i.e. Aluminium Titanium Alloy does not fall under the purview of Ministry of Steel and suggested to seek comments of MSME/Ministry of Mines in the matter. The committee decided to seek comments from DIPP.
79	M/s. Shri Girija Alloy & Power (I) Private Limited 01/53/8/E/AM19/S-95/IC	21.02.19	30,000 MT of Ferro Manganese Slag	30.34	The firm has submitted copy of Pollution Certificate No. APPCB/VSP/KKD/327/CFO/HO/2018 dated 27.04.2018 from Andhra Pradesh Pollution Control Board for production of 1,27,250 MT/annum of Silico Manganese. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. Accordingly, the eligibility comes to 69,987.5 MT of ferro manganese slag. Since, the firm has requested for 30,000 MT, the committee decided to approve 30,000 MT of ferro manganese slag.
RA Visakhapatnam may issue the import authorization to the applicant for import of 30,000 MT of Ferro Manganese Slag for manufacture of Silico manganese from Japan/South Korea for a CIF value of Rs. 21,84,53,760/- (USD 30,34,080) subject to actual user condition and laid down procedure of import of FeMn Slag, besides other usual condition of import authorization.					
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
80	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on 19.09.18.
81	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.

82	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018.
83	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC.
84	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluoromethane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from C&PC & MOEF&CC(O) on 29.11.2018
85	M/s. Raviraj Polymers., Upleta 01/53/8/E/AM19/R-23/IC	14.12.18	100 MT of waste/scrap of plastics	25.90	Comments sought from MoEF&CC and D/o. C&PC on 18.12.2018
86	M/s. Enal Drugs Pvt. Lt, Telangana 01/53/8/E/AM19/E-21/IC	07.02.19	50000 Kgs. Of 222-Trifluoro Ethanol	240.90	Comments sought from C&PC and MoEF&CC(O) on 12.02.2019

Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)

87	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process. Meity vide letter dated 11.09.2018 has sought further information from the firm.
88	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018.
89	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.05.18. The matter is under process.
90	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctiona	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.

			1 Devices & Printers		MeitY vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18, again query sent on 11.09.18. Reply from the firm is awaited.
91	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. MeitY vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. Meity vide letter dated 11.09.2018 has sought further information from the firm.
92	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/G- 20/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case. Meity vide Letter No. 16(15)/2018.IPHD dated 10.12.2018 information from the firm is awaited.
93	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(19)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
94	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and scanning machines	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(12)/2018-IPHW dated 01.10.18 has sought information from the firm.
95	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctional	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.

			1 Printing and Copying Machines		
96	M/s. Kutty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(20)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
97	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(18)/2018-IPHW dated 14.01.2019 has requested the firm to provide information as sought vide letter dated 07.12.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
98	M/s. B.K. Imaging , Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctional Devices & Printers	200.00	Comments sought from Meity and MoEF (HSMD) on 17.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(21)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed.
99	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.00	Comments sought from Meity & MoEF&CC (HSMD) on 26.09.2018
100	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctional Print & Copying	18.412	Comments sought from Meity & MoEF&CC (HSMD) on 05.10.2018. Meity vide letter No. 16(14)/2018-IPHW dated 10.12.2018 information from the firm is awaited.
101	M/s. Moksha Business Machines Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctional Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018 Meity vide Letter No. 16(17)/2018-IPHW dated 01.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed.
102	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctional Devices	500.0	Comments sought from Meity & MoEF&CC (HSMD) on 11.10.2018 Meity vide Letter No. 16(16)/2018-IPHW dated 01.01.2019 has requested the firm to

					provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
103	M/s. Photo fax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctional Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018
104	M/s. CG Power and Indus Solutions Ltd, Aurangabad 01/53/8/E/AM19/C-22/IC	25.10.18	25000 Kgs. of High Purity Chromium Powder	529..31	Comments sought from Meity on 18.10.2018 Comments sought from heavy Industry ON 16.01.2019
105	M/s. Be office Automation Product (P) Ltd., New Delhi 01/53/8/E/AM19/B-23/IC	25.10.18	5000 nos. of old & Used Digital Multifunction Devices	70.00	Comments sought from MeitY on 25.10.18. Meity vide Letter No. 16(22)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
106	M/s. SRK Overseas, Delhi 01/53/8/E/AM19/S-55/IC	25.10.18	20000 nos. of old & Used Digital Multifunctional Devices & Printers.	1656.00	Comments from sought Meity on 26.10.18
107	M/s. Shiv Shakti International New Delhi. 01/53/8/E/AM19/S-51/IC	25.10.18	2000 nos. of old & Used Digital Multifunctional Devices & Printers & copier/ Scanner Device	50.00	Comments sought from MeitY on 26.10.18
108	M/s. Uppiliappan R.B, Bangalore 01/53/8/48002/AM19/U-6/IC	14.10.18	01 no. of Lenovo Yoga Laptop	.60	Comments sought from Meity on 14.11.2018
109	M/s. R. R. Marketing, Hyderabad 01/53/8/E/AM19/R-20/IC	20.11.18	1100 nos. of Old & Used Multifunctional Devices	137.80	Comments sought from Meity on 29.11.2018
110	M/s. Green Enabled Solutions Pvt Ltd, Bangalore 01/53/8/E/AM19/G-40/IC	14.12.18	6000 nos Machinery and Mechanical Appliances; Parts Thereof; Laptops, Servers, Desktops etc.	400.00	Comments sought from Meity on 28.12.2018
111	M/s. Inspirisys Solutions Limited, Chennai 01/53/8/E/AM19/I-30/IC	21.01.19	203750 pcs. Of Refurbished Harddisc Drive	8734.7	Comments sought from Miety on 24.01.2019

112	M/s. Michaeline India Pvt. Ltd, Saligraman, Tamil Nadu 01/53/8/ 55058/AM19/M-44/IC	14.01.19	Ecran 55 (Reference HP6-000005) Microsoft Surface Hub Used	.07	Comments sought from Meity & MoEF (HSMD) on 11.02.2019
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
113	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK- 225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014- PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited
114	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case.
115	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide e-mail dated 12.12.2018 informed that M/s Stallion Enterprises, Mumbai needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-123. The same needs to be provided for further processing the case.
116	M/s. Gold Ripe International Pvt. Ltd, Meerut 01/53/8/E/AM19/G-39/IC	07.12.18	40000 Kgs. of Ethylene (C ₂ H ₄) Gas (Purity>99.95)	223.98	Comments sought from MoEF&CC(O) on 17.12.2018
117	M/s. SRF Limited, Gurugram. 01/53/8/E/AM19/S-77/IC	26.12.18	40 MT 2,2 Dechloro – 1,1,1 – Trifluoroethan a (HCFC– 123)	486.40	Approved as recommended by MoEF&CC vide OM No. 11/2/2019-OC dated 14.01.2018 and D/o C&PC vide OM No. C-II-17014/7/2018-CHEM-II-CPC dated 07.02.19
CLA New Delhi may issue the import authorization to the applicant for import of 40 MT of HCFC-123 for one time, feedstock use for manufacture of HFC-125 from USA/European Union/China for a CIF value of Rs. 4,86,40,000/- (USD 6,40,000) subject to the conditions mentioned in MoEF&CC vide OM No. 11/2/2019-OC dated 14.01.2018 and D/o C&PC vide OM No. C-II-17014/7/2018-CHEM-II-CPC dated 07.02.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
118	M/s. Expanded Polymers System Pvt. Ltd, Navi Mumbai 01/53/8/E/AM19/E-24/IC	07.01.19	1200 MT of Dichlorofluoro ethane (HCFC 141b)	315.0	Comments sought from MOEF&CC (O) on 07.01.2019

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
119	M/s. Narimattathi Phillipose Philipose, Kottayam 01/53/8/29273/AM19/N-11/IC	01.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018
120	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
121	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
122	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director , Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018
123	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-41/IC	28.10.18	20 Nos. of Orni Track L40 Tags	15.12	Approved as recommended by MoEF&CC(WL) vide OM No. 3-3/2019/WL dated 05.02.2019
CLA New Delhi may issue the import authorization to the applicant for import of 20 Nos. of Ornitela Orni Track L40 from Lithuania for supply to the Wildlife Institute of India, Dehradun for the project assessing the impacts of power lines on avian species in the arid plains of Western Gujarat for a CIF value of Rs. 15,12,150/- (EURO 17,790) subject to the conditions mentioned in MoEF&CC(WL) vide OM No. 3-3/2019/WL dated 05.02.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
124	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-45/IC	12.11.18	MOD-400 Collars, MOD-500 Collars (07 Nos) and MOD-600 Collars (02 Nos.) with Accessories	2.75	Comments sought from MoEF&CC(WL) on 13.11.2018
125	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-44/IC	12.11.18	03 Nos. of GPS Vertex Collars with Accessories	4.12	Comments sought from MoEF&CC(WL) on 13.11.2018
126	M/s. Modern Aquarium, Thane 01/53/8/E/AM18/M-31/IC	19.11.18	300000 Nos. of Turtles	97.50	Comments sought from DAHD&F and MoEF&CC on 19.11.18
127	M/s. Aditi International, Mumbai 01/53/8/E/AM19/A-57/IC	26.12.18	2000 Kgs. Sandal Wood Logs	90.00	Comments sought from MOEF&CC (WL) on 28.12.2018. MoEF&CC vide OM dated 14.01.2019 has sought information from the firm.
128	M/s. Adinath Veterinary Products Private Limited, Indore. 01/53/8/E/AM19/A-59/IC	12.01.19	GUT 50 Tele Injection Applicator and related Accessories, 51L2 Special Carbon barrel 13mm & CO2 C3 Powerlet 16g without Thread	4.19	Comments sought from MOEF&CC (WL) on 15.01.2019
129	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tranquilizer Equipment/C	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019

			O2 Injection Rifle and accessories		
Part-10 Ministry of Home Affairs (MHA-PM Division)					
130	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 20.02.19 informed that comments have been sought from MoD. Reminder issued to MoD on 18.06.18, 16.08.18, 26.10.18 and mail has been sent to MoD on 20.11.2018. Last reminder on 18.02.19. Reply is awaited from MoD.
131	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm. MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA.
132	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide OM dated 20.02.19 informed that import has already been done without NOC of MHA. Clarification from DGFT and Karnataka Police is awaited. Last reminder to DGFT on 29.06.2018. Comments have also been sought from MOD. Reply from MoD is also awaited. As decided in the EFC meeting, clarification has also been sought from the firm on 23.01.2019.
133	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.03.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Approved as recommended by MHA vide OM No. IV-20011/14/2018-Prov-I dated 29.01.19
RA Hyderabad may issue the import authorization to the applicant for import of 09 Nos. of Thermal Monocular of Model-SAPPL, XP-50 from UK for supply to Office The Commandant, SOG, Chandaka, Bhubaneswar, Odisha Police for a CIF value of Rs. 18,55,000/- (EURO 23,766.30) subject to usual conditions of import authorization.					
134	M/s. AM Industrial Enterprises, New Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018. Inputs are awaited.

135	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	MHA vide OM dated 20.02.19 informed that reply of DGFT/Firm is awaited. DGFT has been requested to furnish the information/clarifications along with relevant documents on the following observations vide UO dated 28.06.18 and reminder dated 14.11.18, 26.12.18, 24.01.19. Reply is awaited from DGFT: (i) End User Certificate and supply order has not been enclosed with the application (ii) Whether the item will be imported from OEM or otherwise? (iii) As per firm's Letter No. RE/6/2432 dated 14.03.2018, the cartridges are required for demonstration for NSG and other Para Military Organizations. However, as per NSG's letter dated 21.11.2017, the date of demonstration of above item was in the 1 st week of Feb, 2018, which has been expired. DGFT may obtain the supporting documents from the concerned and resubmit the case thereafter. (iv) whether these items would be re-exported to OEM after demonstration or retained by the importer/end user.
136	M/s. Three Circles Exports (OPC) P .Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
137	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 & OM dated 20.02.2019, informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police. Reminder has been sent by MHA to Chattisgarh Police vide OM dated 12.12.2018. Reply is awaited from Chhattisgarh Police.
138	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Comments sought form MHA on 11.07.2018. MHA vide OM dated 11.09.2018 has sought certain information from Bihar Police. MHA vide U.O dated 26.10.2018 informed that reply from Bihar Police is awaited.
139	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	Assult Rifles & 7.62x39 mm Roundsas	2,43	MHA vide OM dated 20.02.2019 informed that comments from security agencies has been sought on vide U.O. dated 07.02.2019. Replies are awaited from Security agencies.
140	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/E/AM19/K-12/IC	30.08.18	01 no. of Doppler Radar Systems	17.48	Approved as recommended by MHA vide OM No. IV-20011/14/2018-Prov-I dated 29.01.19

CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Doppler Radar System (DRS-1) from Czech Republic for supply to Office of the Director Forensic Science Laboratory Police Department, Government of Karnataka for a CIF value of Rs. 17,48,320/- (EURO 22,300) subject to usual conditions of import authorization.

141	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA on 12.10.2018. MHA vide OM dated 20.02.2019 informed that BSF has been requested to furnish end user certificate and confirm whether this trial is still proposed or otherwise on 24.10.2018 and reminders dated 20.12.18 and 19.02.2019. Reply is awaited from BSF.
142	M/s. Gagandeep Singh Dhawan , New Delhi 01/53/8/E/AM19/G-31/IC	23.10.18	03 Nos. of Rifles, 02 Nos. of Pistols , 02 Nos. of Guns & 01 no. of 22 Rifle	14.00	Comments sought from MHA on 24.10.2018
143	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/E/AM19/A-38/IC	24.10.18	04 Nos. of Pistol & 01 no. of Rifle	10.50	Comments sought from MAH(PM Divn) on 25.10.2018
144	M/s. Narendra Explosives Ltd, New Delhi 01/53/8/E/AM19/N-15/IC	29.10.18	50 Sets of Parts of 06 Round Multi Launcher 38 MM (MODEL SJ-600N)	19.12	MHA vide OM dated 20.02.2019 informed that MHA (Prov-II) vide ID No. IV-13012/06/2018-Prov.II dated 13.11.2018 has requested to provide the details of End User Certificate duly certified by IG level officer of CAPFs/SPOs and supply order in the instant case. In case subject stores are not being imported for Central Armed Police Forces/State Police Organizations, DGFT may approach Arms Section, MHA for further needful in this case.
145	M/s. Audo Viso Pvt. Ltd. New Delhi. 01/53/8/E/AM19/A-51/IC	28.11.18	2 nos. Night Vision Binoculars	2.12	Comments sought from MHA (IS-I Divn.) on 29.11.2018
146	M/s. Punj Lloyed Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-36/IC	10.01.19	Sleeve, Teflon-Foregrip Stabilizer-Front; Pin, Lever Base-Connecting; Plunger-Right etc.	111.77	Comments sought from MHA (PM Divn.) on 15.01.2019. MHA vide OM dated 20.02.2019 informed that comments has been sought from security agencies of MHA vide UO dated 13.02.2019. Replies are awaited from security agencies.
147	M/s. Verus Amicus, Maharashtra. 01/53/8/E/AM19/V-27/IC	02.01.19	Advanced Accessories Kit for Micro - RONI	2.85	Comments sought from MHA -(PM Divn.) on 07.01.2019. MHA vide OM dated 20.02.2019 informed that MHA(Prov-II) vide ID dated 16.01.2019 has requested Maharashtra Police to provide the End User Certificate and supply order duly attested by IG level officer of Maharashtra Police through their Home department, Govt. of Maharashtra. Copy has also given to DGFT. The reply is awaited from Maharashtra Police.

Part-10 Ministry of Home Affairs (MHA-IS Division)

148	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. The file has been returned by MHA.
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149	M/s. Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM19/D-22/IC	22.11.18	40 nos. of Aluminum Frame	13.50	Comments Sought from MHA (IS-I Divn.) on 22.11.18. The file has been returned by MHA.
150	M/s. Dinex India Pvt. Ltd. Dehradun 01/53/8/E/AM19/D-23/IC	22.11.18	400 sets of Receiver with Barrel	200.00	Comments sought from MHA (IS-I Divn.) on 22.11.2018. The file has been returned by MHA.
151	M/s. Pahwa Manufacturers, Sitapur. 01/53/8/E/AM19/P-27/IC	28.11.18	24 Lacs Pcs. Plastic Cases (Unprimed)	92.47	Comments sought from MHA (IS-I Divn.) on 29.11.2018. The file has been returned by MHA.
152	M/s. Alpha Design Technologies P. Ltd, Bangaluru 01/53/8/E/AM19/A-31/IC	29.11.18	05 Nos. of Comer Shot CSM Model-Glock 17-18 with accessories	20.27	Comments sought from MHA (IS-I Divn.) on 06.12.2018. The file has been returned by MHA.
153	M/s. Syndicate Innovations International Ltd, Delhi. 01/53/8/E/AM19/S-73/IC	30.11.18	Empty primed Hulls, Empty Unprimed Hulls, Cup Brass etc.	13993.2	Comments sought from MHA (IS-I Divn.) on 30.11.2018. The file has been returned by MHA.
154	M/s. Mangal Gun House Gwalior 01/53/8/E/AM19/M-35/IC	06.12.18	Air Guns	2.57	Comments sought from MHA (IS-I Divn.) on 07.12.18
155	M/s. Hensoldt Pvt, LTD, Bengaluru 01/53/8/E/AM19/H-25/IC	11.12.18	09 Nos. of Telescopic sight for fitting to arms	21.85	Comments sought from MHA (IS-I Divn.) on 18.12.18
156	M/s. Punj Lloyd Raksha Systems Private Limited, New Delhi. 01/53/8/E/AM19/P-34/IC	27.12.18	Cartridge M855 & Cartridge 9x19 115grs. FMJ	26.74	Comments sought from MHA on 28.12.2018
157	M/s. Mehar Sons, Jammu. 01/53/8/E/AM19/M-38/IC	02.01.19	Parts of Shotgun Cartridges	20.54	Comments sought from MHA (IS-I Divn.) on 15.01.2019
158	M/s. Punj Lloyd Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-36/IC	10.01.19	Sleeve, Teflon-Foregip Stabilizer-Front; Pin, Lever Base-Connecting; Plunger-Right etc.	111.77	Comments sought from MHA (PM Divn.) on 15.01.2019
159	M/s. Narendra Explosives Limited, New Delhi. 01/53/8/E/AM19/N-21/IC	28.01.19	5,94,000 Nos of Primers Hunting CAP Type 209	12.00	The Committee decided to examined the case on file as it was informed to the committee that clarification has been sought from MHA.
160	M/s. World Sales Corportion, New Delhi 01/53/8/E/AM19/W-11/IC	06.02.19	Umarex Air Pistol, Rifle, AND Ammunition for Airsoft	65.50	The Committee decided to examined the case on file as it was informed to the committee that clarification has been sought from MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
161	M/s. MKU Ltd, Kanpur 01/53/8/E/AM19/M-19/IC	08.10.18	1 PCS of ISSUK HHMT 75-Hand Held Thermal Monocular	11.52	Comments sought from DRDO on 15.10.18. DRDO vide e-mail dated 23.10.2018 has sought information from the firm and DGFT. Vide e-mail dated 17.12.18 the firm had been requested to furnish the copy of confirmed order and also technical

					specifications of the item of import for processing the matter further. Vide e-mail dated 11.01.2019, reminder has been sent to the firm. The firm has been requested to furnish the requisite information/documents within 15 days unless application may be treated as closed. Committee noted that the firm is not giving reply to the query of DRDA. Accordingly, the committee decided to close the case.
162	M/s. Deepti Electronics & Electro Optics Pvt. Ltd., Bengaluru. 01/53/8/E/AM19/D-31/IC	10.01.19	380 Nos. of Scope Rail Mount	2.68	DRDO vide e-mail dated 17.01.2019 has given their NOC. DRDO has also suggested to refer the application to DDP for comments. Comments from DDP has been sought on 29.01.19
163	M/s. Punj Lloyd Raksha System Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-37/IC	15.01.19	650 Nos. of Spring Blade Catch; Lever Disassembly; Barrel	9.00	Recommended by DRDO vide e-mail dated 06.02.2019, subject to NOC from DDP and MHA.
164	M/s. Sunstar Exim, New Delhi 01/53/8/E/AM19/S-93/IC	07.02.19	20 Nos. of Reduction Gear without Motor DRW No. 172-27-026-SBI	9.45	Comments sought from DRDO on 12.02.2019
165	M/s. Beltech Export India P. Ltd., New Delhi 01/53/8/29116/AM19/B-5/IC	16.01.19	Request for enhancement in the import authorization	proportionate	Approved as recommended by DRDO vide e-mail dated 06.02.19

CLA New Delhi may enhance the quantity Control Unit & Mirror Unit of the import authorization No. 0550003960 dated 08.06.2018 as per the amended supply order OLF/MM-2/S-1706010881 dated 14.01.2019 with proportionate increase in CIF value. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

166	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	M/o. P&NG vide OM No. P-12019(11)/130/2018-Sup./(C-26686) dated 05.10.2018 has requested to obtain technical specifications of the petroleum product proposed to be imported from the firm and provide the same to them at the earliest so as to process the matter further.
167	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
168	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
169	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
170	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18	4515 MT. of Denatured Ethyl Alcohol	1797.44	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A

					Section/DGFT(HQ).
171	M/s. India Yamaha Motor Pvt Ltd, New Delhi. 01/53/8/E/AM19/I-27/IC	21.12.18	200 Ltrs. CEC RF-02-03, (Euro IV Reference Gasoline Fuel)	48,736 (Approx)	Approved as recommended by M/o. P&NG vide OM No. P-12019 (11)/3/2019- Sup./ (C-28301) dated 08.02.2019, subject to further approval by the competent authority.
172	M/s. Pon Pure Chemical India Pvt. Ltd., Chennai. 01/53/8/E/AM19/P-35/IC	10.01.19	100 MT of ISOPAR-E	119.57	Approved as recommended by M/o. P&NG vide OM No. P-12019 (11)/4/2017- Sup./ (C-15403) dated 05.02.2019, subject to further approval by the competent authority.
173	M/s. India Yamaha Motor Private Limited, New Delhi. 01/53/8/E/AM19/I-25/IC	10.01.19	1000 Ltrs. CEC RF-02- 08, (Euro V Reference Gasoline Fuel)	2.34	Approved as recommended by M/o. P&NG vide OM No. P-12019 (11)/3/2019- Sup./ (C-28301) dated 08.02.2019, subject to further approval by the competent authority.
174	M/s. Volkswagen India Pvt. Ltd, Pune 01/53/8/E/AM19/V-32/IC	07.02.19	5,00,000 Lt, Aral Specific Unleaded Fuel, Anti Spark Fouling (ASF)TL 52156 "PETROL	367.31	Approved as recommended by M/o. P&NG vide OM No. P-12019 (11)/118/2018-Sup./ (C-25538) dated 15.02.2019, subject to further approval by the competent authority.
175	M/s. Renault Nissan Automotive India P. Ltd, Tamil Nadu 01/53/8/E/AM19/R-28/IC	11.02.19	2600 Ltrs. Of Gasoline Euro 6 and 2600 0Ltrs. Of Diesel Euro 6	11.13	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/06/2019- Sup./ (C-28722) dated 22.02.2019, subject to further approval by the competent authority.

Part-15 Directorate General of Civil Aviation (DGCA)

176	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05- 2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. Committee deferred the case.
177	M/s. Global Strategic Technologies Ltd, Noida 01/53/8/27180/AM19/G-2/IC	11.12.18	01 Set of UAV	19.09	Comments sought from DGCA on 17.12.2018
178	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-29/IC	28.12.18	Drone Toys	9.05	Comments sought from DGCA on 01.01.2019
179	M/s. Bajaj Holdings and Investment Limited, Pune 01/53/8/E/AM19/B-37/IC	14.02.19	01 No. of Bombardier Global 5000 Vision	26185.19	Approved as recommended by DGCA vide Letter No. 5-1806/08-AI(2) dated 13.02.2019

RA Pune may issue the import authorization to the applicant for import of 01 No. of Bombardier Global Vision (BD-700-1A11) on dry lease basis for personal use from Canada for a CIF value of Rs. 2,61,85,19,870/- (USD 3,63,68,333) subject to the conditions mentioned in DGCA vide Letter No. 5-1806/08-AI(2) dated 13.02.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

180	M/s. Interglobe Aviation Limited, New Delhi 01/53/8/E/AM19/I-33/IC	07.02.19	17 Nos. of Aircraft parts	1192.11	Approved in terms of DGCA letter No. 5- 1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of
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					2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 17 Nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 11,92,11,410.46 (USD 16,33,033.02) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

181	M/s. Authentic Impex, Mumbai. 01/53/8/E/AM19/A-52/IC	30.11.18	600 MT of Household Rummage-Bed Sheet	186.30	Comments sought from M/o Textile on 30.11.2018
182	M/s. Drashti Shipping Gandhidham, Gujarat. 01/53/8/E/AM19/D-30/IC	05.01.19	100MT of Used Jute Bags	31.50	Comments sought from M/o. Textile on 07.01.2019

Part-17 Department of Food & Public Distribution

183	M/s. National Food and Beverages New Delhi. 01/53/8/56195/AM19/N-20/IC	24.01.19	14000 Kgs. Of JAPANESE KOSHIHIKA RI MILLED RICE Containing – 16,666 Bags, Each bag Containing – 9 KGS	3.97	Approved, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority.
184	M/s. National Food and Beverages New Delhi. 01/53/8/56195/AM 19/N-19/IC	24.01.19	149994 Kgs of CALROSE MILLED RICE Containing – 16,666 Bags, Each bag Containing – 9 KGS	41.48	Approved, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority.

Part-18 Petroleum & Explosives Safety Organization (PESO)

185	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
186	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018
187	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19

188	M/s. Indian Explosives Pvt Ltd., Kolkata. 01/53/8/E/AM19/I-29/IC	22.01.19	4,00,000 PCS of HiFire Fusehead	137.6	Approved as recommended by PESO vide OM No. E-25/(38)80/2019 dated 17.02.2019
RA Kolkata may issue the import authorization to the applicant for import of 4,00,000 Pcs. of Hifire Fusehead (Lower Fuse Head resistance) from GCA for a CIF value of Rs. 1,37,61,090/- (USD 1,61,800) subject to the conditions mentioned in PESO OM No. E-25/(38)80/2019 dated 17.02.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
189	M/s. Eastern Shipchandler Pvt. Ltd., Mumbai. 01/53/8/E/AM19/E-29/IC	28.01.19	Parachute Roket, Han Flares, Orange Smoke etc.	97.35	Approved as recommended by PESO vide OM No. E-25/(38)103/2007 dated 27.02.2019
RA Mumbai may issue the import authorization to the applicant for import of 9,080 Nos. of Explosives [Marine Signals-Parachute Rocket, Hand Flares, Orange Smoke, etc.] from Sweden for a CIF value of Rs. 97,35,840/- (USD 1,35,215) subject to the conditions mentioned in PESO OM No. E-25/(38)103/2007 dated 27.02.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
190	M/s. Focus Energy Ltd, New Delhi 01/53/8/E/AM19/F-13/IC	08.02.19	Detonator Assembly, DET Assy, Power Charge ETC,	20.15	Approved as recommended by PESO vide OM No. E-25/(38)81/2009 dated 21.02.2019
CLA New Delhi may issue the import authorization to the applicant for import of Explosives [as per ANF-2M] from USA for a CIF value of Rs. 20,15,639.42 (USD 27,611.50) subject to the conditions mentioned in PESO OM No. E-25/(38)81/2009 dated 21.02.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
191	M/s. SHM Shipcare, Mumbai 01/53/8/E/AM19/S-92/IC	08.02.19	710 Nos. of Manover Board Signal Light & Smoke, Make Ikaros	87.95	Approved as recommended by PESO vide OM No. E-25/(38)83/2017 dated 27.02.2019
RA Mumbai may issue the import authorization to the applicant for import of 710 Nos. of Explosives [Manoverboard Signal light & Smoke Ikaros, MFG. No. 345105, IMPA Code:331323, Approval:EC/MED] from Sweden for a CIF value of Rs. 87,95,140/- (SEK 11,20,400) subject to the conditions mentioned in PESO OM No. E-25/(38)83/2017 dated 27.02.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Part-19 D/o Pharma					
192	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	As decided in the EFC dated 24.08.18, comments sought from NC-3 on 19.09.18
Part -21 Miscellaneous					
193	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18.
194	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been

					sent to MoEF&CC on 19.09.18.
195	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
196	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC.
197	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.
198	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
199	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutica I Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
200	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
201	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018
202	M/s. Mulavar P. Ltd, Erode 01/53/8/E/AM19/M-22/IC	25.10.18	180 Cubic Meter of Rough Granite Blocks	300.00	Comments sought from Mines on 25.10.2018
203	M/s. S. A. Herbal Bioactives LLP, Mumbai 01/53/8/E/AM19/H-24/IC	07.12.18	17000 Kgs. of Coca Leaves	22.22	Comments sought from D/o. Agriculture Cooperation & Farmers Welfare on 10.12.2018
Import of Gold & Silver Dore					
204	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.0	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining

					capacity of silver dore by the RA concerned. Verification report of the refinery from RA Mumbai is awaited. The request of the firm was deferred by the committee for verification report from RA Mumbai. RA Mumbai vide letter dated 06.11.2018 has furnished the verification report. As per verification report the firm is in the processing of installing machines for refining of silver dore. The firm has informed that they will install the machines in one week. Accordingly, the committee defer the case till the firms install machines for refining of silver dore. The firm vide e-mail dated 20.12.2018 has informed that they have installed the machines for refining the Silver. The committee decided to seek verification report from RA Mumbai. The committee decided to await verification report from RA Mumbai and process the case on file after receipt of verification report.
205	M/s. Golden Star Trading Private Limited 01/53/8/30248/AM19/G-8/IC	03.05.18	3 MT of Gold dore	85002.54	The request of the firm was earlier rejected for want of BIS License. The firm is applying for the first time. The firm has submitted the copy of Pollution Certificate dated 16.11.2017 from Tamilnadu Pollution Control Board valid upto 31.03.2019, copy of Udyog Aadhar Registration Certificate from MSME and copy of BIS license dated 22.10.2018, valid upto 11.10.2019. as decided in the EFC meeting dated 22.11.2018 RA Mumbai has been requested to verify the refinery and submits its report. The committee decided to await verification report from RA Chennai and process the case on file after receipt of verification report.
206	M/s. Sun Gold Refineries, Ahmedabad 01/53/8/E/AM19/S-76/IC	17.12.18	5 MT of silver dore	1740.32	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from DIC Ahmedabad (ii) CA Certificate regarding installation of refinery. The committee in its meeting dated 20.12.18 decided to seek Pollution certificate from the SPCB and also decided to seek verification report of the refinery from the concerned RA. Accordingly RA Ahmedabad has been requested to submit verification report of the refinery. RA Ahmedabad vide e-mail dated 15.02.2019 has submitted the verification report. As per verification report, the applicant has yet to establish refinery for refining silver dore. The committee, accordingly, decided to reject the case.
207	M/s. National India Bullion Refinery HCA, Mumbai. 01/53/8/E/AM19/N-17/IC	24.12.18	5 MT Silver Dore	1732.56	The firm is applying for the first time. The firm has submitted copy of (i)Udyog Aadhaar Acknowledgment from MSME (ii) Pollution Certificate dated 15.05.2017, valid upto 12.05.2023 from Maharashtra Pollution

					Control Board. RA Mumbai had been requested to submit verification report of the refinery. The committee decided to await verification report from RA Mumbai and process the case on file after receipt of verification report.
208	M/s. Sovereign Metals Limited 01/53/8/55550/S-83/IC	07.01.19	20 MT of Gold dore	613279.99	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 12.04.18, valid upto 20.01.20 from Gujarat Pollution Control Board, Gandhinagar (ii) BIS license dated 13.12.2017 valid upto 29.12.18 (iii) IEM dated 19.02.2018 from DIPP. The committee in its meeting dated 24.01.19, decided to defer the case the case for want of valid BIS license and utilization details viz. Custom Debit Sheet/Bill of Entry of the previous import authorization. The firm has submitted the copy of BIS License dated 04.02.19 valid utp 29.12.19. As per custom debit sheet submitted by the firm the firm has imported only 4916 Kgs out of permitted quantity of 10 MT vide previous import authorization dated 29.09.2017. The committee decided to defer the case till the firm utilizes substantial against previous authorization.
209	M/s. Sovereign Metals Limited 01/53/8/55550/S-83/IC	07.01.19	20 MT of Silver dore	169000.00	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate dated 12.04.18, valid upto 20.01.20 from Gujarat Pollution Control Board, Gandhinagar (ii) BIS license dated 13.12.2017 valid upto 29.12.18 (iii) IEM dated 19.02.2018 from DIPP. The committee in its meeting dated 24.01.19, decided to seek verification report from the RA concerned regarding refining capacity of silver dore. RA Ahmedabad vide e-mail dated 15.02.2019 has submitted the verification report. The committee decided to approve 10 MT of Silver dore.
210	M/s. Onkar Jewellers Pvt. Ltd, Delhi 01/53/8/E/AM19/O-3/IC	12.02.19	01 MT of Gold dore	436.40	The firm is applying for the first time. The firm has submitted copy of (i) Pollution Certificated dated 14.12.18 valid upto 13.12.23 from Haryana State Pollution Control Board, Sonapat (ii) Udyog Aadhaar Registration Certificate from MSME (iii) NABL Certificate dated 01.02.2019 valid upto 31.01.2021. The committee decided to approve 1 MT of Gold dore, subject to verification of the refinery by the concerned RA.



211	M/s. MMTC PAMP India Pvt. Ltd, New Delhi 01/53/8/E/AM19/M-47/IC	20.02.19	50 MT of Gold dore bar	16636.25 Cr.	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificated dated 21.02.2017 valid upto 30.09.2021 from Haryana State Pollution Control Board, Panchkula (ii) DIC Certificated dated 11.12.2015 from DIPP (iii) BIS License dated 23.10.2018 valid upto 22.10.2019. As indicated in ANF-2M, the firm has imported 24.344 MT out of 50 MT permitted vide import authorization dated 14.12.18. As per Custom Debit Sheet submitted by the firm, the firm has imported 32.541 MT out of 50 MT permitted vide import authorization dated 14.12.2018 The committee decided to approve 50 MT of gold dore bar.
212	M/s. National Indian Bullion Refinery ACA, Mumbai 01/53/8/9063/AM18/N-31/IC	08.11.17	10 MT of Gold dore bar	302390.00	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from MSME (ii) Pollution Certificate dated 24.05.2017 valid upto 30.04.2022 from Maharashtra Pollution Control Board, Mumbai. The firm vide letter dated 14.01.2019 has submitted copy of NABL Certificated dated 19.11.2018 valid upto 18.11.2020. The request of the firm was considered in the EFC meeting dated 16.11.2017 and the committee decided to consider the case and consider it when the firm obtains NABL accreditation. The committee decided to approve 1 MT of Gold dore, subject to verification of the refinery by the concerned RA.

5. The meeting ended with vote of thanks to the chair.
